

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION No. 1153 of 1996.
DATE OF DECISION : 03-10-96.

Smt. M.Ashwarthamma

.. Applicant.

Vs.

1. The Union of India, Rep. by the General Manager, SC Rly, Rail Nilayam, Secunderabad.
2. The Divl.Rly.Manager(P), SC Rly, Hyderabad(MG)Division, Secunderabad.
3. The Sr.Divl.Personnel Officer, SC Rly, Guntakal.

Counsel for the applicant : Mr. S.Ramakrishna Rao

Counsel for the Respondents : Mr. C.V.Malla Reddy, SC for Rlys.

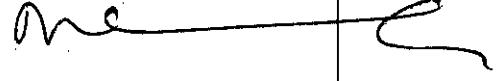
CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

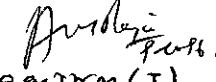
ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

1. Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant.
2. This OA is filed praying for a direction to R-2 to appoint one of her sons in the railway against the compassionate ground quota. The applicant has filed representation dated 8-7-96 (Annexure-VI), addressed to R-2. This representation is yet to be replied. Hence, the applicant should approach this Tribunal normally only after the lapse of six months from the date of filing of the representation to appropriate departmental authority. As that period is not over the filing of this application is to be construed as premature. Hence the application is dismissed as premature. But this dismissal will not stand in the way of the applicant to file a fresh OA if she is aggrieved by the reply to be given to her by R-2 to her representation dated 8-7-96.
3. No costs.


(R.RANGARAJAN)
MEMBER(ADMN.)

Dated : The 3rd October 1996.
(Dictated in the Open Court)


D. V. Raghava (S)
D. V. Raghava (S)

Copy to:-

1. The General Manager, S.C.Railway, Railnilayam,
Union of India, Secunderabad.
2. The Divisional Railway Manager(P), S.C.Railway,
Hyderabad(MG) Division, Secunderabad.
3. The Sr. Divisional Personnel Officer, S.C.Railway,
Guntakal.
4. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd
5. One copy to Sri. C.V.Malla Reddy, SC for Rlys, CAT, Hyd
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

TYPER *Q/2010/91*
09/11/91

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 3/10/91

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

D.A. NO. 1153/91

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
DEPT./DESPATCH

15 OCT 1991 *SP*

हैदराबाद न्यायपौठ
HYDERABAD BENCH